

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

CP (IB) SR No. 4065/9//HDB/2017
Vaayucon Greentech Private Limited
Vani Biochem
Vaayucon Greentech Limited
Sec 9 Of IBC

Counsel for Petitioner(s):

Ries	e of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation .	Designation E-mail & Telephone No.

Heard Mr.V.B.Raju, learned counsel for the Petitioner, objections not complied with. Post the case on 13.12.2017.

Member (Technical)

Member (Judicial)